



**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 3964/2014

This the 19th day of December, 2019

**Hon'ble Mr. S.N. Terdal, Member(J)
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Shri Amba Prakash aged about 51 years
S/o Late Shri Daryav Singh presently working
as BCR (PA) GPO Baraut Distt. Baghpat in
Gp 'C' post under Senior Supdt. Post Offices
Divisional Office Meerut, Director Postal Services
Bareilly Region and Dte. General Postal Department
New Delhi.
R/o H. No. 591/2, Shiv Shakti Nagar, Meerut City (U.P.)

...Applicant
(None)

Versus

1. The Union of India
(Through Secretary)
Ministry of Communication, Postal Bhawan, New Delhi.
2. The Director General of Post Offices
New Delhi.
3. The Director of Post Office
Office of P.M.G., Bareilly Region, Bareilly – 243001.
4. The Senior Superintendent Post Offices
Meerut Division, Meerut – 250001.

...Respondents

(By Advocate: Dr. Ch. Shamsuddin Khan)

ORDER (ORAL)

Mr. S.N. Terdal :

Today no representation on behalf of the applicant. Applicant was not present on 01.10.2019 and 19.11.2019 also. From this, it appears that applicant has lost interest in pursuing the case. Hence, the OA is dismissed for non-prosecution.

**(A.K. Bishnoi)
Member (A)**

**(S.N. Terdal)
Member (J)**

/uma/